

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1549
TO BE ANSWERED ON 24.12.2018

MAHATMA GANDHI NATIONAL RURAL EMPLOYMENT GUARANTEE SCHEME

1549. SHRI MAHESH PODDAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether work under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been declining, if so, the details thereof;
- (b) whether declining work under MGNREGS has intensified migration, leaving several villages without a male population, if so, the details thereof; and
- (c) if so, steps taken by Government to revive the MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)to (c): The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. The work under MGNREGA is not declining. The details of budget allocation, central fund released and agreed to Labour Budget (persondays) during the last two years and current financial year 2018-19 (as on 19.12.2018) are given below:

(In crore)

Financial Year	Budget Allocation	Central fund released	Agreed to Labour Budget (persondays)
2018-2019 (As on 19.12.2018)	55,000.00	52,532.41	236.41
2017-2018	55,167.06	55,166.76	231.31
2016-2017	48,220.26	48,217.58	220.93

Source: www.nrega.nic.in

The Government is actively engaged with the State Governments in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, the status of implementation of MGNREGS of all States/UTs is reviewed on a regular basis.
